

## BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

## PRINCIPAL BENCH, NEW DELHI

In Re:- OA No.635 OF 2023

Manjit Singh &amp; Another

..... Applicants

Versus

Sarpanch Jaswinder Kaur &amp; Others

..... Respondents



Short Reply by way of Affidavit of Navdeep Kaur,

DDPO, Ludhiana in the above noted matter:-

I, the above named deponent, do hereby solemnly declare and affirm as under:-

1 The Resolution of Gram Panchayat Binjal dated 01.07.2022 through which the Panchayat had decided to make the park is attached as Annexure R1.

2 The resolution dated 01.07.2022 vide which the Panchayat decided to get the park made under MGNREGA along with copies of estimates of the sum 9.70 lakhs is attached as Annexure R2.

3 The said park built in Khasra no. 455 regarding which the complainant has complained, is now near completion. The work on this park was halted in view of the complaint by Manjit Singh in this Hon'ble Court. But on last date of hearing, i.e 08.05.2024 as per directions from this Hon'ble Court, work was restarted. The Photos of the park constructed till now alongside a video is attached as Annexure R3

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A handwritten signature in blue ink, appearing to be 'N. K.' or similar, written over a horizontal line.

The park has a boundary wall along with a fence, grass and plants . About 100 plants have been planted in this park. This area (Khasra no, 455) has now been converted into a community asset, which is adding to the environment and aesthetics of the area. Earlier it was a dump site with snakes etc. posing a hazard to nearby houses.

4 In view of the above, it is requested that this petition filed by Manjit singh be disposed of in view of justice and fair play.

Deponent

VERIFICATION :-

Verified that the contents mentioned in above affidavit are true and correct to my own knowledge. Nothing has been kept concealed therein.

Verified at Ludhiana on 03.09.2024

**I Know deponent / Executant / Indemmmfier personally. He / She has Signed / Thumb marked in my presence.**

**Certified that the affidavit / S.P.A./G.P.A. Has been read over & explained to the deponent/ executant who seemed correctly to understand the same at the time of making above there of**

Deponent

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Attested as Identified  
  
**Harish Kumar Monga**  
**(Advocate) NOTARY PUBLIC,**  
**LUDHIANA.(PB.)**  
**03 SEP 2024**





ਮਿਤੀ	ਹਾਜਰ ਪੰਚਾ ਦੇ ਨਾਂ	ਕੰਮ ਜੋ ਪੂਰਾ ਕੀਤਾ ਗਿਆ
1	2	71
<p>01/07/2022</p> <p>TA</p> <p>Block Dev. &amp; Panchayat Officer Cum-Programme Officer MoN (Rajal) Raikot</p>	<p>ਗੁਰਮੀਤ</p>	<p>3</p> <p>ਗਤਾ ਪੇਸ਼ ਕੀਤਾ ਜਿਸ ਵਿੱਚ ਪਿੰਡ ਵਿੱਚ ਸੜਕ ਕੰਮ ਸ਼ੁਰੂ ਕੀਤਾ ਜਿਸ ਵਿੱਚ 50 ਯੂਨਿਟਾਂ ਦੇ ਲੋੜੀਂਦੇ ਕੰਮ ਕਰਵਾਏ ਗਏ ਪਾਸਕਾਰ ਜਾਣੀ ਤੇ ਗੁਰਮੀਤ ਸਾਹਿਬ ਦੇ ਨੇੜੇ 50000 ਰੁਪਏ (ਪਿੰਡ ਵਿੱਚ 250) ਦੇਣ ਦਿੱਤਾ ਤੇ ਇਹ ਵੀ ਪਾਸ ਕੀਤਾ ਜਿਸ ਵਿੱਚ ਸੜਕ ਕੰਮ ਕਰਵਾਏ ਗਏ ਗੁਰਮੀਤ ਦੇ ਨੇੜੇ ਕੰਮ ਕਰਵਾਏ ਗਏ ਤੇ ਖੋਲ੍ਹ ਕਾਰਵਾਈ ਕਰੀ ਭੇਜੀ ਜਾਵੇ ਤੇ ਸਭ ਪੁਸ਼ਟ ਕਰੇ</p> <p>ਸਰਪੰਚ Jaswinder Kaur ਗੁਰਮ ਪੰਚਾਇਤ ਬਿੰਜਲ ਬਲਾਕ ਰਾਏਕੋਟ (ਲੁਧਿਆਣਾ)</p> <p>ਗੁਰਮੀਤ ਸਿੰਘ</p> <p>ਗੁਰਮੀਤ ਸਿੰਘ</p> <p>ਗੁਰਮੀਤ ਸਿੰਘ</p>

Rough Cost Estimate For Construction of Park At Village Binjal								
VILLAGE : BINJAL			BLOCK : RAIKOT			YEAR-2022-23		
ABSTRACT OF QUANTITY								
S no.	Ch No	Description	No	L	B	H	Qty	Unit
1	N.S.	Construction of Toe Wall of design Analysis Attached						
	1	Construction of Toe Wall	1	497.75			497.75	Rft
							TOTAL	497.75 Rft
2	N.S.	Providing and laying of Chain Link fencing by using 50mmx50mm x3mm hollow pipes and fixing of chain link mess 50mm 50mm 9 guage fixed with 50mmx6mm flat iron pattl analysis ATTACHED	1	485			485	Rft
		Total					485	Rft
3	N.S.	PROVIDING AND LAYING 50MM THICKS FACTORY MADE CEMENT CONCRETE INTERLOCKING PEVER BLOCK OF M 30 FLOORING OR PAVING AFTER 4" THICK 1:8:16( Analysis atatched)						
		As per drawing & cal attached	1	210	5		1050	sft
		As per drawing & cal attached	1	60	5		300	sft
		As per drawing & cal attached	1	134	5		670	sft
		As per drawing & cal attached	1	130	5		650	sft
		Total					2670	sft
							248.043	Sqm
4		plain cement concrete m 20grade precast kerb 250mm high with bottam width 165mm and top width 115mm fixed in position on earth (24.41)						
		As per drawing & cal attached	1	200			200	Rft
		As per drawing & cal attached	1	60			60	Rft
		As per drawing & cal attached	1	124			124	Rft
		As per drawing & cal attached	1	130			130	Rft
							Total	514 Rft
							Total	157 Rmt
5	32.21	Tuffing of lawn with planting of selection no 1 superior quality grass with machinary including ploughing the land lvelling ans dressing applying farm yard manure in 2.5 cm layer application of insecticide to safe guard against soil Borne diseases (32.09)						
		LAWN AREA	1	$197.75+121.75=319.5/2=159.75$	$57.75+127.75=185.5/2=92.75$		14817	SFT
		Total Lawn Area					14817	SFT
							NET	14817 SFT
							TOTAL AREA	1378.3256 SQM

c/s.

Bhinder S/AE

Bhinder

ABSTRACT OF COST

S.No.	Ch. No.	Description	Quantity	Unit	Rate	Amount	Premium	Prm amount	Amount
1	N.S.	Construction of Toe Wall of design Analysis Attached	497.75	Rft	439.57	218796	0	0	218796
2	N.S.	Providing and laying of Chain Link fencing by using 50mmx50mm x3mm hollow pipes and fixing of chain link mess50mm 50mm 9 gauge fixed with 50mmx6mm flat iron part(analysis attached)	485	Rft	984.63	477545.6	0	0	477546
3	N.S.	PROVIDING AND LAYING 50MM THICKS FACTORY MADE CEMENT CONCRETE INTERLOCKING PEVER BLOCK OF M 30 FLOORING OR PAVING AFTER 4" THICK 1:8:16( Analysis attached)	2670	Sft	77.26	206284.2	0	0	206284
4	24.41	plain cement concrete m 20grade precast kerb 250mm high with bottom width 165mm and top width 115mm fixed in position on earth (24.41)	157	Rmt	357.56	56017.92	0	0	56018
6	32.09	Turfing of lawn with planting of selection no 1 superior quality Grass with machinery including ploughing the land leveling ans dressing applying farm yard manure in 2.5 cm layer application of insecticide to safe guard against soil Borne diseases (32.09)	1378.3256	Sqm	69.00	95104.47	0	0	95104
7	L.S	INFORMATION BOARD	1	NO	2500.00	2500	0	0	2500
8	L.S	Gate lumsum							2500
5		/miscellaneous/plants/pipe etc Plantation							17000
									5000
<b>TOTAL</b>									1078248
<b>GRAND TOTAL</b>									107825
<b>SAY ON 9.70 LAC ONLY</b>									970423
<b>Deduction 10% Contract profit</b>									9.70

SUD DINESH SINGH  
*(Signature)*

e/s,  
 Alexander Singh  
*(Signature)*

Analysis Of Rate For Toe Wall OF PARK at village Binjal Block Raikot Distt:- Ludhiana

S No	Ch No	Description	Unit	100	Rft
1	66	Earth work in excavation in foundations, trenches etc. In all kinds of soil where pick Jumper work is not involved and not exceeding 2.0 metres depth including dressing of bottom and sides of trenches, stacking the excavated soil clear from the edge of excavation and subsequent filling around masonry in 15 cm. layers with compaction including disposal of all surplus soil as directed within a			
		1 X 100.0 X 1.625 X 1.00 =	162.50 cft		
			or 4.60 cum @	182.00 /cum=	836.97
2	10.6 (a)	C:C 1:8:16 USING B:BALLAST 40MM (10.6) a (1)			
		1 x 100.0 X 1.625 X 0.5 =	81.25 cft		
			or 2.30 cum @	3411.00 /cum=	7843.17
3	11.3	First class burnt brick work laid in comont sand mortar 1:6 in foundation and plinth.			
		1 X 100.0 X 1.125 X 0.50 =	56.25 cft		
		1 X 100.0 X 0.75 X 2.00 =	150.00 cft		
		Total	206.25		
		Did 20 X 0.75 X 0.75 X 2.50 =	28.13 cft		
			Net 178.12		
			5.04 cum @	4934.00 /cum=	24871.29
4	14.6	40mm thick cement concrete topping 1:2:4.			
		1 X 100.0 X 0.75 =	75.00 sft		
		Deduction for post portion			
		20 X 0.166 X 0.166 =	0.55 sft		
			74.45		
			or 6.92 sqm @	304.00 /sqm=	2102.59
5	15.9	12.5 mm thick cement plaster 1:4.			
		1 X 100.0 X 3.00 =	300.00 sft		
			or 27.87 sqm @	189.00 /sqm=	5257.43
6	10.12	CC 1.2.4 with stone Shingle in vertical posts			
		20 X 0.75 X 0.75 X 2.50 =	28.13 cft		
			0.80 cum @	3813.00 /cum=	3035.45
			Total		43956.90
				Rate for 100 Rft	43956.90
				Rate per Rft	439.57



ANALYSIS OF RATE NEW STREET INCLUDING LAYING C:C 1:8:16 AND 50MM THICK PAVEMENT M:30

S.NO	ITEM	NO	L(F)	B(F)	H	Qty	UNIT
1	C:C 1:8:16 WITH 40MM GAUGE STONE AGGREGATE(10.6 b)!	1	100	10	0.25	250.00	Cft
2	Laying 50mm thick paver M 40 ITEM area as 1 (14.136)	1	100	10		7.08	Cum
	TOTAL					1000.00	sft
						92.90	Sqm

ABSTRACT OF COST

S.no	Item	Qty	Unit	Rate	AMOUNT
1	C:C 1:8:16 WITH 40MM GAUGE STONE AGGREGATE(10.6 b)!	7.08	cum	3015.0	21331.125
2	Laying 50mm thick paver M 40 ITEM area as 1 (14.136)	92.90	Sqm	602.0	55925.8
			Total amount		77256.93
			Rate sft		77.26



ਦਫਤਰ ਵਪੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ(ਪੇਂਡੂ ਵਿਕਾਸ)ਲੁਧਿਆਣਾ।  
Office of the Additional Deputy Commissioner (Rural Dev.), Ludhiana.

Ph: 0161-2401347  
Fax 0161-2401550

Email Id :- adcd.ludhianar@ gmail.com

ਬਲਾਕ ਵਿਕਾਸ ਅਤੇ ਪੰਚਾਇਤ ਅਠਾਸਰ ਕਮ.

ਪ੍ਰੋਗਰਾਮ ਅਠਾਸਰ ਮਗਨਰੋਗਾ ਰਾਏਕੋਟ

ਵਿ: ਮਗਨਰੋਗਾ ਅਧੀਨ ਵਿੱਤੀ ਸਾਲ 2022-23 ਵਿੱਚ ਹੋਣ ਵਾਲੇ ਕੰਮਾਂ ਦੀ ਪ੍ਰਵਾਨਗੀ ਸਬੰਧੀ।  
ਹਵਾਲਾ - ਆਪ ਦੇ ਪੱਤਰ ਨੰ 2079 ਮਿਤੀ 06-09-2022, 2590 ਮਿਤੀ 05-09-2022 ਦੇ ਸਬੰਧ ਵਿੱਚ।

ਉਪਰੋਕਤ ਵਿਸ਼ੇ ਅਤੇ ਹਵਾਲਾ ਅਧੀਨ ਪੱਤਰ ਦੇ ਸਬੰਧ ਵਿੱਚ ਆਪ ਨੂੰ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਆਪ ਵਲੋਂ ਮਗਨਰੋਗਾ ਅਧੀਨ ਵਿੱਤੀ ਸਾਲ 2022-23 ਵਿੱਚ ਹੋਣ ਵਾਲੇ ਕੰਮਾਂ ਦੀ ਚੈਕ ਲਿਸਟ ਅਤੇ ਵਰਕ ਟਾਈਲ ਪ੍ਰਬੰਧਕੀ ਪ੍ਰਵਾਨਗੀ ਲਈ ਇਹ ਵਰਕ ਟਾਈਲ ਤੋਜੀ ਗਈ ਸੀ, ਜਿਸ ਦੀ ਪ੍ਰਬੰਧਕੀ ਪ੍ਰਵਾਨਗੀ ਹੋਣ ਲਿਖੇ ਅਨੁਸਾਰ ਚਿੱਠੀਜਾਂਦੀ ਹੈ।

GP Name	Name of the Work Category as per MIS	Sub Category as per MIS	Total Estimate (In lakh)	Labour Component (In lakh)	Material Component (In lakh)	Convergence Name of Scheme	Convergence amount of Scheme (In lakh)	Whether NRM Work	Technical Sanction Attached	Approved from Sanction Authority ( JE, AE, SDO, XEM, SE )
Binjoli 38606	Land Development (Park)	Development of fallow land for community	9.70000	2.42500	6.77500	Panchayat fund	0.50000	Yes	Yes	500
Bharamandi	Land Development (Park)	Development of fallow land for community	4.07000	2.67000	1.20000	Panchayat fund	0.20000	Yes	Yes	500

ਉਕਤ ਸਬੰਧੀ ਆਪ ਨੂੰ ਇਹ ਕੰਮਾਂ ਦੀ ਪ੍ਰਵਾਨਗੀ ਦਿੰਦੇ ਹੋਏ ਲਿਖਿਆ ਜਾਂਦਾ ਹੈ ਕਿ ਆਪ ਵੱਲੋਂ ਇਹ ਸੁਨਿਸ਼ਚਿਤ ਕੀਤਾ ਜਾਵੇ ਕਿ ਉਕਤ ਪ੍ਰਵਾਨ ਕੰਮ ਦਰਸਾਈ ਗਈ ਵਰਕ ਕੋਟਾਗਰੀ ਵਿੱਚ ਹੀ ਪਾਏ ਜਾਣ। ਅਜਿਹਾ ਨਾ ਕਰਨ ਤੇ ਇਹ ਆਪ ਜੀ ਦੀ ਨਿੱਜੀ ਜਿੰਮੇਵਾਰੀ ਹੋਵੇਗੀ।

ਵਪੀਕ ਡਿਪਟੀ ਕਮਿਸ਼ਨਰ (ਪੇਂਡੂ ਵਿਕਾਸ)-ਕਮ-  
ਵਪੀਕ ਜਿਲ੍ਹਾ ਪ੍ਰੋਗਰਾਮ ਕੁਆਰਡੀਨੇਟ ਮਗਨਰੋਗਾ,  
ਲੁਧਿਆਣਾ। P.S

















